

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 368 of 2014 in
DFR No. 2283 of 2014**

Dated : 1st October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Biomass Energy Developers Asso. & Ors. Appellant(s)

Versus

**Andhra Pradesh State Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant (s) : Mr. K. Gopal Chowdhary
Counsel for the Respondent(s) : Mr. K.V. Balakrishna**

ORDER

Issue notice. Mr. K.V. Balakrishna, the learned counsel takes notice on behalf of the State Commission. Notice to be issued to the other Respondents returnable on 17.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **17.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js